

[Translation]

**Construction of a Sports Stadium in
Banswara**

5565. SHRI PRABHU LAL RAWAT : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether it is proposed to build a sports stadium in Banswara;

(b) whether it is under consideration of Government to start any special programme for encouraging such youth to take part in games as are lagging behind in areas predominantly inhabited by tribal people; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R.K JAICHANDRA SINGH) : (a) No proposal for constructing a sports stadium at Banswara has been received from the State Government so far.

(b) and (c). Under the Scheme of grants to State Sports Councils, State Governments/Union Territories Administrations have been already requested to ensure that as far as possible, percentage of sports facilities allocated in tribal areas should not be less than tribal population of the State/Union Territory. Tribal population is also covered under the schemes of All India Rural Sport Tournaments and Sports Talent Search Scholarships. A new scheme of promotion of sports in outlying areas is also proposed.

[English]

**Promotion Prospects of all India Service
Cadres**

5566. SHRIMATI PHULRENU GUHA : Will the PRIME MINISTER be pleased to state :

(a) whether there are imbalances in the promotion prospects between different cadres of the All India Services;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken to correct the imbalances ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) to (c). The Government are aware of the existence of imbalances in the promotion prospects of different All India Services Cadres. The Estimates Committee (1983-84) of the Seventh Lok Sabha had looked into this problem. The Committee in Chapter V of its 77th Report, has recommended that this Department should study the problem of imbalances in promotion prospects of All India Services Cadres in depth and find effective ways and means to correct the imbalances. In pursuance of this recommendations, this Department have decided to set up a high-power Committee consisting of some Secretaries to the Government of India and some Chief Secretaries to the State Governments to study *inter-alia* the problem of imbalances in promotion prospects of different All India Services Cadres and to recommend the steps to be taken to correct these imbalances.

**News-Item Captioned "Cartridges Haul
from Illegal Unit"**

5567. SHRI KAMLA PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of Governments has been drawn to the news item "Cartridge haul from illegal unit" appearing in the "Hindustan Times" of 19 April, 1985 highlighting the running clandestinely of an ammunition manufacturing factor in Alipore area of North Delhi, seizure of large quantity of material used in the manufacture of live ammunition, getting unauthorised power connection etc;

(b) if so, steps proposed to be taken to check the existence of such type of other clandestine factories, the supply of raw materials, outlet sources and the people connected with it in the electricity department; and

(c) action taken against the gun house in Filmistan area ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA):

(a) Yes, Sir.

(b) The State Governments have been requested from time to time to take sustained and effective measures to unearth unlicensed weapons and to prevent illicit manufacture. Arms Act, 1985 was also amended vide Arms (Amendment) Act, 1983. Under the amended provision of the Act, punishment for offences involving manufacture, sale and possession of illicit arms has been enhanced.

(c) Information is being collected.

**Contract of a Restaurant of Ashok Hotel
to a Private Party**

5568. SHRI NARAYAN CHOUBEY :
Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state :

(a) whether one of the restaurant in Ashok Hotel, New Delhi has been given on contract to a private party;

(b) if so, the terms and conditions of the contract signed between the management and the contractor;

(c) the total sale of the restaurant after the same had been given on contract;

(d) the total number of employees employed by the contractor and the service conditions applicable to the employees; and

(e) the reasons for contracting out the restaurant to a private party ?

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI ASHOK GEHLOT):

(a) to (e) Keeping in view the business interests of the Ashok Hotel, ITDC has given one of the restaurants serving Chinese food to a firm of Indian nationals on profit-sharing basis for 5 years commencing from 15-1-84. The contractors will take 65% of the sales and bear the cost of raw-materials/gas used in the kitchen and meet salaries and wages of the staff. 35% of the sales will go to Ashok Hotel.

The sales of the said restaurant since

its inception upto 31.3.85 are of the order of Rs. 27 lakhs.

The contractors have employed 35 persons in the restaurant. Since the restaurant is operated by a private party, the service conditions of the employees are regulated by the contractor.

Deployment of C.I.S.F. in State

5569. SHRI DEBI GHOSAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) what is the present strength of the Central Industrial Security Force;

(b) the crime prone areas in which large deployment of C.I.S.F. has been made; and

(c) state-wise break-up of the present deployment of C.I.S.F. ?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI SINHA):

(a) 42,077 as on 1.4.1985.

(b) The deployment of CISF in public sector undertakings is made after a survey, which includes, *inter-alia*, the criminal activities of the area. The CISF is inducted for ensuring better protection and security of the undertakings, in accordance with the provisions of the CISF Act. The CISF is deployed in each undertaking on the need based pattern.

(c) The information is furnished in the attached statement.

Statement

*State-wise Break-up of present Deployment of
CISF*

State	Present Deployment
1	2
Andhra Pradesh	2462
Assam	924
Bihar	8933
Delhi	673
Gujarat	984